

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
17-11-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

**IA (IBC) 1283/2022 in CP (IB) No. 57/7/HDB/2021**  
U/s 7 of IBC, 2016

**IN THE MATTER OF:**

State Bank of India

**...Financial Creditor**

**Vs**

Prismack Biotechics Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 1283/2022**

Ld. PCS Ms. Sneha for the applicant present.

This is an application for leave of this Adjudicating Authority to take on record the list of the Creditors mentioned in the application. The same is taken on record. Accordingly, IA 1283/2022 is allowed and disposed of.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**